

SHRI NARAIN SWARUP
SHARMA:

SHRI J. SUNDER LAL:

SHRI RAMAVATAR SHASTRI:

SHRI ISHAQ SAMBHALI:

SHRI INDRAJIT GUPTA:

SHRI BHOGENDRA JHA:

DR. RANEN SEN:

SHRI CHENGALRAYA NAIDU:

SHRI N. R. LASKAR:

SHRI P. C. ADICHAN:

SHRI NIHAL SINGH:

SHRI N. R. DEOGHARE:

cost of living by suitable adjustments in Dearness Allowance.

- (iii) There is a ban on revision of Salary structure at any level.

The various other demands made by the INTUC have to be considered by different Ministries/Departments of the Government to which they pertain.

Aid from Aid India Consortium

Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that the Indian National Trade Union Congress at their meeting held on the 17th May, 1969, have demanded for the setting up of Third Pay Commission;

(b) if so, whether the INTUC have also made more demands in favour of Government employees;

(c) if so, the details thereof; and

(d) the manner in which Government are considering to meet their demands ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI): (a) Yes, Sir.

(b) to (d). The Indian National Trade Union Congress in its Session held on 19th and 20th May, 1969, had passed Resolutions on a number of subjects, for example, Industrial Relations, Amendment to definition of Workmen, Engineering Wage Board and Employees in Essential Services, etc. The demand for appointment of a New Pay Commission has been considered by the Ministry of Finance and it is not considered opportune to appoint a New Pay Commission for the following reasons :

(i) The recommendations of the second Pay Commission were implemented only in 1960 and broadly speaking their conclusion still remain valid.

(ii) Government Employees are already being compensated for rise in

53. SHRI MAHANT DIGVIJAI NATH:
SHRI S. K. TAPURIAH:
SHRI RABI RAY:
SHRI N. R. LASKAR:
SHRI YAJNA DATT SHARMA:
SHRI JAI SINGH:
SHRI B. K. DAS CHOWDHURY:
SHRI RAM AVTAR SHARMA:
SHRI RAMAVTAR SHASTRI :
SHRI NARAIN SWARUP
SHARMA :
SHRI RAM SWARUP
VIDYARTHI:
SHRI K. M. KOUSHIK:
SHRI S. XAVIER:
SHRI CHENGALRAYA NAIDU:
SHRI S. R. DAMANI:
SHRI D. AMAT:
SHRI R. BARUA:
SHRI P. M. SAYEED:
SHRI BHOGENDRA JHA:
SHRI R. V. NAIK:
SHRI R. R. SINGH DEO:
SHRI DEVEN SEN:
SHRI SHARDA NAND:
SHRI HUKAM CHAND
KACHWAL:
SHRI TRIDIB KUMAR CHAU-
DHARY:
SHRI RAGHUVIR SINGH
SHASTRI:
SHRI HEM RAJ:
SHRI D. N. PATODIA:
SHRI SRADHAKAR SUPAKAR:
SHRI N. K. P. SALVE: ✓
SHRI HARDAYAL DEVGUN:
SHRI J. M. BISWAS:
SHRI INDRAJIT GUPTA:
SHRI S. M. BANERJEE:
SHRI J. SUNDER LAL:
SHRI OM PRAKASH TYAGI:
SHRI H. AJMAL KHAN:
SHRI J. MUHAMMED IMAM:

SHRI S. S. KOTHARI:
 SHRI SITARAM KESRI:
 SHRI HIMATSINGKA:
 SHRI MANIBHAI J. PATEL:
 SHRIMATI ILA PAL
 CHOWDHURY:
 SHRI JYOTIRMOY BASU:
 SHRI G. C. NAIK:
 SHRI K. P. SINGH DEO:
 SHRI RAM SINGH AYARWAL:
 SHRI BHARAT SINGH
 CHAUHAN
 SHRI M. S. OBERAI :

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the Aid India Consortium had agreed to accord \$ 700 million aid to India;

(b) if so, Government's reaction thereto and how much of the amount will be required for non-project assistance;

(c) the details as to how the loan will be utilised in the country; and

(d) the share of the amount to be spent in Uttar Pradesh and particularly in the Eastern districts of Uttar Pradesh ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI): (a) and (b). The Aid India Consortium which met in Paris on May 22nd and 23rd, 1969 agreed that, for the year 1969-70 India required non-project assistance of about \$700 million, including approximately \$100 million in the form of debt relief. It also recognised as reasonable the need for project assistance of \$400 million. This assessment of the requirements of aid accords with the Government's estimate of needs.

(c) and (d). The actual quantum of assistance available for commitment during the year will depend upon the legislative and other approval for aid in the donor countries and the progress of bilateral negotiations and signing of agreements. Such non-project aid as is available will be utilised for the import of items, such as fertilizers, ferrous and non-ferrous metals, raw materials and components for industries, spare parts etc., which are normally eligible for financing under bilateral loan agreements.

Non-project aid is not allocated on a State-wise basis. The actual amount of non-project aid utilised in different States will depend on the requirements of imported items financed by such aid.

The allocation of project aid depends on the availability of approved projects in different States and their acceptability to aid-giving agencies for project lending.

Gandak Project

54. SHRI MAHANT DIGVIJAI NATH:
 SHRI BIBHUTI MISHRA:
 SHRIMATI SAVITRI SHYAM:
 SHRI D. N. PATODIA:

Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether it is a fact that Gandak project has been commissioned and is ready for irrigation purposes;

(b) if so, the area to be irrigated by the project in Bihar and Uttar Pradesh, particularly the Eastern Districts of Uttar Pradesh;

(c) whether purposes other than the irrigation will also be served by the project;

(d) how much of the area of Nepal territory will be irrigated;

(e) whether there are proposals under the consideration of Government to expand the area for irrigation under this project; and

(f) if so, the details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD): (a) The barrage is practically complete. A part of the canal system has also been completed and water has been released into the Eastern Main Canal for Kharif irrigation of about 1.5 lakh acres this year.

(b). On completion of all the canals, the Project will irrigate 28.45 lakh acres in Bihar and 7.12 lakh acres in U. P. in the Deoria and Gorakhpur districts.